

**THE** Date.....  
**PARLIAMENTARY DEBATES**  
(Part II—Proceedings other than Questions and Answers)  
**OFFICIAL REPORT**

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1953

**HOUSE OF THE PEOPLE**

Friday, 12th March, 1954

The House met at One of the Clock

[Mr. SPEAKER in the Chair]

**QUESTIONS AND ANSWERS**

(See Part I).

2 P.M.

**CONVICTION OF SHRI BHAJAHARI MAHATA**

**Mr. Speaker:** I have to inform the House that I have received the following communication from the Magistrate 1st Class, Purulia. This is the second communication which I have received in respect of a second conviction.

"In continuation of my letter No. 98 dated the 22nd January, 1954, I am to inform you that I have convicted Sri Bhajahari Mahata, M.F. and sentenced him to undergo simple imprisonment for one year and to pay a fine of Rs. 1000 in default to undergo simple imprisonment for three months under section 9(5) of the Bihar Maintenance of Public Order Act, 1949, today. He has been placed in class I."

3 P.S.D.

1954

**PAPER LAID ON THE TABLE**

REVISED BUDGET ESTIMATES FOR 1953-54 AND BUDGET ESTIMATES FOR 1954-55 FOR THE EMPLOYEES STATE INSURANCE CORPORATION.

**The Deputy Minister of Labour (Shri Abid Ali):** Sir, I beg to lay on the Table a copy of the revised Budget Estimates for the year 1953-54 and Budget Estimates for the year 1954-55 of the Employees State Insurance Corporation, under section 36 of the Employees State Insurance Act, 1948. [Placed in Library. See No. S—69/54.]

**PRESS (OBJECTIONABLE MATTER) AMENDMENT BILL—contd.**

**Mr. Speaker:** The House will now proceed with further consideration of the following Motion moved by Dr. Katju on the 10th March, 1954, namely, "That the Bill to amend the Press (Objectionable Matter) Act, 1951 be taken into consideration." Out of the total allotted time of twelve hours, the House has taken till now nine hours, or to be exact, eight hours and fifty-nine minutes. The time available now is therefore only three hours, of course, for all the stages. Out of that we will get two and a half hours today, from now to half past four, and half an hour tomorrow. Dr. Katju will now continue his reply.

**Shri Veeraswamy (Mayuram—Reserved—Sch. Castes):** I want to raise a point of order. Sir. Yesterday, during the course of the speech, the